

(SHRI ARIF MOHD. KHAN): (a) As per the reports received from the Government of Uttar Pradesh, the flood damages are as under:—

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Population affected ..	153.27 lakhs
Cropped area affected ..	24.02 lakh hectare
No. of houses damaged/ destroyed, ..	3.89 lakhs
Human lives lost ..	511
Cattle heads lost ..	1835

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(b) and (c) Yes, Sir. The Government of Uttar Pradesh have projected a Central assistance of Rs. 566.93 crores in their Memorandum. A Central Team has since visited the State and its report is awaited. Further action shall be taken after its receipt. In the meantime Govt. of India have sanctioned a sum of Rs. 30 crores as Ways and Means advance to enable the State Government to meet the urgent relief expenditure in the State. Government of Uttar Pradesh, have also got a Margin Money of Rs. 1080 lakhs.

#### **New Rural Development Schemes for Assam**

603. SHRI ROBIN KAKATI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Central Government have received any new rural development schemes from the Government of Assam for 1983-84, if so, what are the details thereof; and

(b) what are the details of the present rural development schemes that are now being implemented in Assam?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARI NATHA MISRA): (a) No, Sir.

(b) The Integrated Rural Development Programme is being implemented in all 134 blocks of the State. Under this programme assistance is provided to 600 poor families in each development block every year for acquiring productive assets with the help of subsidies and institutional credit, so as to increase the family income for crossing the poverty line.

The National Rural Employment Programme is also being implemented throughout the State. In this programme employment oriented local projects are taken up creating durable community assets.

The scheme of training Rural Youth for Self Employment enables 40 rural Youth in each development block to receive vocational training that will enable them to set up ventures of self employment under the Integrated Rural Development Programme.

In the Central Sector scheme for development of selected Regulated Markets and Primary Rural Markets, Central assistance has been given for development of 6 Regulated Markets and 16 Primary Rural Markets to the State Government.

A new scheme, the Rural Landless Employment Guarantee Programme has also been sanctioned but implementation will be taken up after projects received from the State Government, have been duly scrutinised and approved by the Government of India.

#### **Highway in N.F. Region**

604. SHRI ROBIN KAKATI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) the total number of national highways in NF region and total length, in Km, of each of them and amount spent for their repairs and extension etc. for the years 1981-82 and 1982-83;

(b) whether most of these national highway are in a pitiable condition; and

(c) whether there is any proposal to take up any new national highways in this region, if so, details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI): (a) A statement is attached indicating the National Highways and their lengths in the N. F. region. Expenditure aggregating Rs. 2193.86